NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

29

C.P. No. 419/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

NNO OF MUMBAL BENCH OF THE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

Mukesh Shah

V/s

Registrar of Companies, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(1) S. P. KUMAR ROC, Mumber

on behelf of

ROC, Pune

(2) PRACINZ WAZALWARA/W ADVOCATE

ABRAY WADMWA

PETETZONER

ORDER CP No.419/252(3)/NCLT/MB/MAH/2017

Heard the Petitioner and the Registrar of Companies, Mumbai (on behalf of ROC, Pune). Reserved for orders.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-M. K. SHRAWAT Member (Judicial)